

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:30<sup>th</sup> November, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

| S.No               | Case No   | Parties  | Counsel for parties  | Remarks |
|--------------------|---|--|--|---------|
| <b>FOR HEARING</b> |   |  |  |         |
| 1.                 | Original Application No. 111/2015(CZ)   | Rakesh Chaturvedi & Anr.<br>Vs.<br>State of M.P. & 5 Ors.                                  | Mr. Rohit Sharma, Adv.<br>Mr. Virendra Singh, Adv.<br>Mr. Om. S. Shrivastava, Adv.<br>Mr. Sachin K. Verma, Adv.  |         |
| 2.                 | Original Application No. 79/2016(CZ)  | Gyanendra Dwivedi<br>Vs.<br>State of M.P. & 16 Ors.  | Mr. Gyanendra Dwivedi, Adv.<br>Mr. Vijay Shahani, Adv.<br>Ms. Parul Bhadoria, Adv. for<br>Mr. Purushaindra Kaurav,<br>Adv.<br>Mr. Joseph Thomas, Adv.  |         |
| 3.                 | Original Application No. 136/2016(CZ)   | Gyanendra Dwivedi<br>Vs<br>State of M.P. & 4 Ors.  | Mr. Dharamveer Sharma,<br>Adv.   |         |
| 4.                 | Original Application No. 26/2016(CZ)<br><b>(M.A.No.760/16)</b>                                    | Krishna Kumar Tamrakar<br>Vs.<br>State of M.P. & 6 Ors.                                    | Mr. Ravi Kant Patidar, Adv.  |         |
| 5.                 | Original Application No. 43/2016(CZ)  | Nitin Singhvi<br>Vs.<br>The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors. | Mr. Shivendu Joshi, Adv.<br>Mr. Alankar Soni, Adv.<br>Mr. P.S. Chouhan, Adv.<br>Ms. Parul Bhadoria, Adv. for<br>Mr. Purushendra Kaurav, Adv.   |         |
| 6.                 | Original Application No. 95/2016(CZ)<br><b>(M.A.No.1038/16)</b>                                   | Shaurya Pratap Singh Parihar<br>Vs.<br>Union of India & 7 Ors.                             | Mr. Vivek Choudhary, Adv.<br>Mr. Yadvendra Yadav, Adv.<br>Mr. Yugantar Tiwari, Adv.<br>Mr. Vishal Bhatnagar, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Siddharth Chouhan, Adv.   |         |
| 7.                 | <b>Original Application No. 21/2013(CZ)</b><br><b>(M.A.No.1020/16)</b><br><b>(M.A.No.1021/16)</b> | <b>Dr. Alankrita Mehra</b><br><b>Vs.</b><br><b>Union of India &amp; 9 Ors.</b>             | Mr. Vivek Choudhary Adv.<br>Mr. Rohit Sharma, Adv.<br>Mr. Om.S.Shrivastava, Adv.<br>R-1<br>Mr. Sachin K. Verma, Adv.<br>for R- 3,4,7,8,9,10<br>Mr. Vivek Agrawal,Adv.R-5<br>Mr. Sandeep Singh Adv. for<br>CPCB<br>Ms. Parul Bhadoria,Adv.R-6<br>Mr. Deepesh Joshi, Adv.<br>Mr. Vijay Bahadur Singh<br>Tomar, Adv.<br>Mr. Ajay V. Gupta, Adv.<br>Mr. Dharamveer Sharma,<br>Adv. |         |

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|                       |  |   | Mr. V.H.Vaswani, Adv.<br>Mr. Ghanshayam, Adv.<br>Mr. Ravikant Patidar, Adv.<br>Mr. Nishith Tripathi, Adv.<br>Mr. Mahavir Bhatnagar, Adv.<br>Ms. Farzana Aziz, Adv.  |  |
| 8.                    | Original Application<br>40/2016(CZ)<br><b>(M.A.No.333/16)</b>  | Vijay Yadav<br>Vs.<br>Shyam Sunder Goplani<br>& 4 Ors.                                      | Mr. Deepesh Joshi, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Vivek Choudhary, Adv.<br>Ms. Parul Bhadoriya Adv. for<br>Mr. Purushaindra Kaurav,<br>Adv.   |  |
| 9.                    | Original Application No.<br>145/2016 (CZ)<br><b>(M.A.No.1015/16)</b><br><b>(M.A.No.1016/16)</b><br><b>(M.A.No.1017/16)</b> | Surendra Yadav & 5 Ors.<br>Vs.<br>State of M.P. & 13 Ors.                                   | Mr. Nitin Karan, Adv.   |  |
| <b>FOR COMPLIANCE</b> |  |   |   |  |
| 10.                   | <b>Original Application No. 125/2013(THC)</b>  | <b>Villagers of Village Patanwati.</b><br>Vs.<br><b>State of Rajasthan &amp; 4 Ors.</b>     | Mr. Suresh Chand Sharma<br>Ms. Sadhana Pathak Adv.<br>Mr. Vishal Bhatnagar Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Arvind Soni Adv.<br>Mr. Vikram Singh Shekhawat<br>Mr. Rohit Sharma Adv.<br>Mr. Kedar Solanki Adv.<br>Mr. Mukesh Meena Adv.<br>Dr. M.S. Kachhwa Adv.<br>Mr. Vishal Bhatnagar, Adv.<br>Mr. Yogesh Bhatnagar, Adv.<br>Mr. Siddharth Singh, Adv. |  |
| 11.                   | Original Application No.<br>04/2015(CZ)<br><b>(M.A.No.177/16)</b>  | Kishore Samrite<br>( <i>Pond Encroachment, Balaghat</i> )<br>Vs<br>Union of India. & 6 ors. | Mr. R.S.Verma, Adv.<br>Mr. VivekChoudhary,Adv.for<br>Mr. Vijay Choudhary, Adv.<br>Mr. Ravikant Patidar. Adv.<br>Mr. Om Shankar Shrivastava,<br>Adv.<br>Ms. Parul Bhadoria, Adv.for<br>Mr. Purushaindra Kaurav,<br>Adv.<br>Mr. Nishant Goyal, Adv.<br>Mr. V.H.Vashwani, Adv.<br>Mr. Rohit Sharma, Adv.   |  |

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